- (b) As per NCRB data, the Crime Rate [(cases reported/total female population)x100000] under Rape cases (Section 376 IPC) in Delhi during 2015 is 25. Delhi Police has reported that during 2015, the percentage of rape cases reported in Delhi to the total rape cases reported in the country as a whole was 6.34%.
- (c) Delhi Police has reported that several concrete measures have been taken to check the incidents of crime in the city. Crime-prone areas are dynamically identified/mapped and police resources including pickets, foot patrolling and the PCR vans are strategically deployed to enhance visibility and prevent crime as per the analysis of incidents of crime. Emergency Response Vehicles (ERVs) have been introduced and deployed in police stations which have crime prone areas under their jurisdiction to respond quickly in the event of crime or law and order situation and also cordon off the scene of crime. Effective surveillance is being maintained over active criminals.

Crimes against women are handled with great sensitivity and some of the major initiatives taken by Delhi Police to check the incidents of crime against women are as under:—

- 1. No jurisdictional dispute is allowed to delay police response.
- 2. Beat Officers are sensitized regularly to take prompt action against eveteasers, and to follow a zero-tolerance policy.
- Local police and PGR vans are deployed outside girls' schools and colleges at opening and closing time.
- 4. Police pickets have been increased.
- 5. Self-Defence Training imparted for women/girls.
- 6. Gender Sensitization Courses are conducted regularly for police personnel.
- 7. Mobile Application 'Himmat' introduced to help women in distress.
- 8. Operation Nirbheek introduced to empower girl students.
- Operation Shishtachar: Women police officers in civil clothes keep a watch on the miscreants.

Command control at Bhadrachalam, Telangana

2477. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is planning to establish a Command

control under supervision of a senior IPS officer at Bhadrachalam, Telangana for efficient coordination and operations at Maoist affected areas;

- (b) if so, the details thereof; and
- (c) the territorial jurisdiction of the above control office?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) No proposal is contemplated to establish a command control centre at Bhadrachalam, in Telangana.

Women prisoners in jails

†2478. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of women prisoners languishing in jails as on 31st March, 2016 and those languishing in jails without any hearing and from when they are in jails;
 - (b) the number of children staying with these women prisoners;
- (c) whether number of women prisoners are more than the capacity of jails and proper health facilities are also not available to them;
- (d) whether Supreme Court has issued directions in 2006 regarding safety and standard of living of children staying with these women prisoners, if so, the details thereof; and
 - (e) the steps taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The data on number of women prisoners who are languishing in jails without any hearing is not collected/maintained by National Crime Records Bureau separately. Details of undertrial women prisoners along with the number of children staying with these women prisoners at the end of year 2015 are given in Statement (See below).

- (c) As per data compiled by National Crime Records Bureau, a total of 17834 Women prisoners against the sanctioned capacity of 25463 women inmates have been lodged in different jails in the country. Data on health facilities provided to women prisoners is not maintained centrally.
- (d) and (e) "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the management and administration

[†]Original notice of the question was received in Hindi.